



Honourable Shri Justice Bhimrao Nijaguni Naik

M.A., LL.B.

1992 - 1994

Justice Bhimrao Nijaguni Naik : Born on 23-1-1940. He was enrolled on 16-10-1964. He practised in the Appellate Side of the Bombay High Court in Civil, Criminal and Constitutional matters. He had handled about 2000 cases. He was Member of Bar of Maharashtra from 1986-1991 and was unanimously elected as Chairman of the Bar Council of Maharashtra in 1986. He also worked as part-time professor at K.C. Law College, Bombay. Appointed Additional Judge of the Bombay High Court from 9-11-1992 and permanent of that High Court from Resigned on 7th June, 1994.